

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-51/2011/ 851 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 20th February 2019.

Sub: **Casual Leave along with head quarter leave permission**
Ref:- Your letter No. JJA/1891/2019, dtd. 15.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Casual Leave on 16.02.2019 along with station leave permission w.e.f. the evening of 15.02.2019 till the morning of 17.02.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/ 852 /A, dated 20.2.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Rolan